

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**I.A. No. 11 of 2021**

**in**

**Company Appeal (AT) (Insolvency) No. 599 of 2020**

**In the matter of:**

**Ketan Anant Raj & Anr.**

**....Appellants**

**Vs.**

**Dhanshyam Kantilal Patel, Liquidator  
of Krishnai Hospitqal Pvt. Ltd. & Ors.**

**....Respondents**

**Present**

**For Appellants: Ms. Meenakshi Arora, Sr. Advocate alongwith  
Mr. Mohit D Ram.**

**For Respondents: Mr. Amey Hadwale and Ms. Geeta Lundwani, for R-1.  
Mr. Dhanshyam Patel, (Liquidator, R-1).  
Mr. Sunil Joshi, for (R-2, RNS Bank).  
Ms. Madhavi Nallurai, for R-2.  
Ms. Vidhi N. Sharda, for Respondent.**

**ORDER  
(Virtual Mode)**

**19.03.2021:** Heard the Learned Counsel for the Appellants. Learned Counsel for the Respondent is present.

Learned Sr. Counsel Ms. Meenakshi Arora submitted that form of the Appellant falls within the definition of 'Micro Small Medium Enterprises' and it is covered by the Micro, Small and Medium Enterprises Development Act, 2006.

Learned Counsel for the Appellants are directed to file 'Additional Affidavit' making amendments in the pleadings as there are no such pleadings

in this Appeal. Learned Counsel for the Appellant is directed to serve a copy of the same to the Learned Counsel for the Respondent within one week’.

Further, before filing the ‘Additional Affidavit’, they will serve a copy through email to the Counsel for the Respondent.

Learned Counsel for the Appellant is directed to file a soft copy of Interlocutory Application No. 11 of 2021 latest by Tuesday i.e. on 23.03.2021.

Learned Counsel for the Respondents are directed to file their ‘Reply Affidavit’ to the Interlocutory Application No. 11 of 2021 within one week’ thereafter.

List the matter on **13<sup>th</sup> April, 2021**. On that date the Interlocutory Application No. 11 of 2021 for condonation of delay will also be taken up.

Interim Order dated 11.01.2021 passed by this Tribunal, shall continue.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

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